

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.114/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

Name of the Company	Usha Kumar & Anr. -Versus- Kumar Techno Refractories Mfg Co. Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

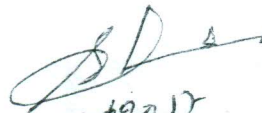
1. SWAPNA CHOUBEY

ADV.

for PETITIONERS

2. SIDDHARTH SHARMA

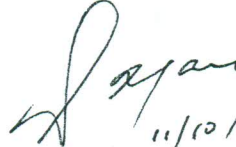
ADV.


11/10/2017

3. CA. SHASHI AGARWAL
RASHI RATH, ADV.

for

R₂ R₃ R₄


11/10/17

ORDER

The Ld. Counsel for the petitioner and the Ld. Counsel for the respondent(s) are present.

It appears from the record that by the order of this Tribunal dated 11-08-2017, Shri AK Labh, PCS was appointed as the Special Officer in the case and certain duties were assigned to him by that order. But Shri Labh has filed a letter dated 19-09-2017 stating that on the ground of ill health, he is not able to perform the duties of the Special Officer in the matter of Usha Kumar & Anr. Vs. Kumar Techno Refractories Mft. Co. Pvt. Limited & Ors.

Considering the request of Shri AK Labh, PCS, we are hereby appointing Shri Mohan Ram Goenka, PCS as the Special Officer, who is present in the Court and has given his consent for the assignment, which may be taken on record.

Shri Mohan Ram Goenka, PCS may submit his remuneration statement which will be approved by this Bench.

The copy of the order dated 11-08-2017 of this Tribunal may be given to Shri Mohan Ram Goenka, PCS who may take the assistance of the petitioners, if any.

List on 27-11-2017.

Sd
(Jinan KR)
Member(J)

Sd
(Vijai Pratap Singh)
Member(J)